

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1659-1661/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

JHAGALLEY ETC.ETC.

Respondent(s)

Date : 02-07-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Petitioner(s) Mr. Adarsh Upadhyay, AOR

For Respondent(s) Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Surya Kumar, Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

No steps have been taken for effecting service on the unserved sole respondent in SLP(Cr1) No. 1661 of 2017.

Steps be taken within three weeks, failing which the special leave petitions shall be deemed to have been dismissed without further reference to the Court.

(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER